

**GOVERNMENT OF INDIA
STEEL
LOK SABHA**

UNSTARRED QUESTION NO:2754
ANSWERED ON:21.08.2006
ACCIDENTS IN RSP
Oram Shri Jual

Will the Minister of STEEL be pleased to state:

- (a) the reasons for the frequent accidents in Rourkela Steel Plant (RSP);
- (b) the number of workers killed and injured in the accident during the last three years and the current year; and
- (c) the compensation paid to the next kith and kin of the victims during the said period?

Answer

MINISTER OF STATE IN THE MINISTRY OF STEEL (DR. AKHILESH DAS)

(a)&(b): The number of reportable and fatal accidents during last three years and current year (upto 10th August`06) are as follows:-

Year	No. of Reportable Injury cases (deaths) out of reportable accidents		No. of Fatal accidents	
	Regular employees	Contract employees	Regular employees	Contract employees

2003	30	2	3	1
2004	35	2	2	1
2005	37	1	2	1
2006 (upto 10th Aug`06)	20	3	2	Nil

The main causes of accidents are :

Rail/Road movement

Fall from height

Hit/press/caught by object or machines

Burns & explosions

Gas poisoning

Suffocation

Electrocution

(c) The details of monetary compensation in case of fatal accidents to regular employees during last three years are given below:

Sl.No.	Date of accident	Name	Compensation (Rs.)
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1.	4.3.2003	G. Soren	407700
2.	19.5.2003	S.P. Swain	379120
3.	20.6.2003	J. Panigrahi	423580
4.	4.10.2004	Sukru Tanti	278260
5.	13.10.2004	Indrajit Pal	242100
6.	16.5.2005	P.K. Padhi	379120
7.	6.7.2005	Thomas Barla	326140
8.	25.7.2006	G.C. Panda	Under Process
9.	25.7.2006	S.K. Mishra	Under Process

In case of contract labour, the compensation is covered under Employee State Insurance (ESI) Scheme and paid by Employee State Insurance (ESI) Corporation.